

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 202 OF 2025**

IN THE MATTER OF:

Ayush Dixit

....PETITIONER

VERSUS

State of U.P. & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 26.05.2025)

Ayush Dixit

....PETITIONER

VERSUS

1. State of Uttar Pradesh

Through Principal Secretary, Environment, Forest & Climate Change Department,
Office of the Principal Chief Conservator of Forests (PCCF),
17, Rana Pratap Marg, Lucknow-226001, Uttar Pradesh

Email: pccf-up@nic.in / csup@nic.in

(RESPONDENT NO.1)

2. Field Director, Tiger Reserve, Pilibhit

Forests Department,
Vankati Road, Civil Lines, Pilibhit, Uttar Pradesh-262001

Email: dfo.plb@gmail.com / cfbareilly@gmail.com

(RESPONDENT NO.2)

3. Uttar Pradesh Pollution Control Board

Through its Member Secretary
Building No. TC-12, Vibhuti Khand, Gomti Nagar,
Lucknow, Uttar Pradesh 226010

Email: ms@uppcb.in

(RESPONDENT NO.3)

4. District Magistrate, Pilibhit

Office of District Magistrate, Collectorate Compund, Pilibhit-262001

Email: dmpil@nic.in

(RESPONDENT NO.4)

5. Divisional Forest Officer, Pilibhit

19, Muneer Khan, Officer's Colony, Pilibhit, Uttar Pradesh 262001

Email: dmpil@nic.in

(RESPONDENT NO.5)